

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00738/2017
(in OA 200/00543/2016)

Jabalpur, this Tuesday, the 02nd day of January, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary,
Ministry of Defence, South Block, New Delhi 110001.
2. Dte General (Pers.) E/1 DPC (PP&SUB),
Military Engineer Service, Integrated HQ's Ministry of Defence
(Army), Kashmir House, New Delhi- 110011.
3. Chief Engineer, Joint Director, Head Quarter Central Command,
Military Engineer Services, Lucknow.
4. Chief Engineer, Head Quarter,
CEJZ, Ridge Road, Jabalpur 482001.
5. Controller of Defence Accounts,
PCDA (Pension), Draupadi Ghat, Allahabad (UP). **-Applicants**

(By Advocate – **Shri P.K.Chourasia**)

V e r s u s

Mahesh Prasad Sahu, S/o Shri Karan Lal Sahu,
aged about 65 years, Retired Draughts Man Grade-I,
HQ, Chief Engineer JZ, Jabalpur, R/o 14/147, Vijay Nagar,
Near SBI, Jabalpur 482002 (MP) **- Respondent**

O R D E R (Oral)
By Navin Tandon, AM:-

This Misc. Application has been filed by the applicants
(respondents in O.A.) for extension of four months' time to comply
with the orders passed by this Tribunal in Original Application No.

200/00543/2016 from the date of filing of this Misc. Application i.e. from 25.10.2017.

2. In view of the averments made in Para 3 & 4 the Misc. Application No. 200/00738/2017 is allowed. Four months' time as prayed for by the applicants is granted.

3. Accordingly, the Misc. Application is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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